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Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Udyog Bhawan

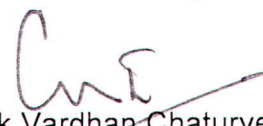
**Notification No. 11 /2015-2020**  
**New Delhi, Dated: 12 June, 2018**

**Subject: Amendment in import policy conditions of Natural Rubber under Exim code 4001 10 of Chapter 40 of ITC (HS), 2017 – Schedule – 1 (Import Policy).**

**S.O. (E):** In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the Import Policy Conditions of Natural Rubber under Exim code 4001 of Chapter 40 of ITC (HS), 2017 – Schedule – 1 (Import Policy) as under:

Exim Code	Item Description	Policy	Revised Policy Condition
4001	Natural Rubber, Balata, Gutta-Percha, Guayule, Chicle And Similar Natural Gums, In Primary Forms Or In Plates, Sheets Or Strip,	Free	Import allowed only through sea ports of Chennai and Nhava Sheva (Jawaharlal Nehru Port).  <b>However, Port Restriction shall not be applicable on import under Advance Authorization.</b>

2. **Effect of this Notification:** Port restriction is not applicable on import of Natural Rubber of all varieties/forms covered under EXIM Code **4001**, under **Advance Authorisation.**

  
(Alok Vardhan Chaturvedi)  
Director General of Foreign Trade  
E- mail: dgft@nic.in

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